

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No.I

Customs Appeal No.70415 of 2017

(Arising out of Order-in-Appeal No.NOI-CUSTM-000-APP-1727 to 1729-16-17 dated 01/03/2017 passed by Commissioner (Appeals), Central Excise & Customs, Noida)

M/s. Industrial Exim Pvt. Ltd.

.....Appellant

VERSUS

Commissioner of Customs (Import),

Noida Customs Commissionerate

.....Respondent

APPEARANCE:

Ms. Anjali Gupta, Advocate for Appellant

Shri Pawan Kumar Singh, Authorized Representative for Respondent

CORAM :

Hon'ble Mrs. ARCHANA WADHWA, MEMBER (JUDICIAL)

Hon'ble Mr. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING : 09 July, 2019

DATE OF DECISION :09 July, 2019

The appeal is allowed. For order, see order of date in
Excise Appeal No.70414 of 2017

Sd/-

**(Archana Wadhwa)
Member (Judicial)**

Sd/-

**(Anil G. Shakkarwar)
Member (Technical)**

Nihal